

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

No.-L-7/105(121)/2007-CERC

CORAM:

Shri P. K. Pujari, Chairperson

Shri I. S. Jha, Member

Shri Arun Goyal, Member

Shri P. K. Singh, Member

Date of Order: 1st April 2022

In the matter of:

Approval of "Procedure for Short Term Open Access in inter-State Transmission System through National Open Access Registry (NOAR)" under Regulation 4 of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) (Fifth Amendment) Regulations, 2018.

Order

Commission notified the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) (Fifth Amendment) Regulations, 2018 (hereinafter referred as "Fifth Amendment Regulations 2018") on 2nd January, 2019.

2. Regulation 4 of the Fifth Amendment Regulations 2018 provides that NLDC shall issue the detailed procedure to operationalise open access through NOAR and on any residual matter not covered under Fifth Amendment Regulations 2018, after carrying out stakeholders' consultation and due approval of the Commission.

3. Accordingly, NLDC vide its letters dated 12.07.2019 and 17.05.2021 submitted the “Procedure for Short Term Open Access in inter-State Transmission through National Open Access Registry (NOAR)”.

4. The Commission has examined the detailed procedure submitted by NLDC and after incorporating suitable changes hereby approves the “Procedure for Short Term Open Access in inter-State Transmission System through National Open Access Registry (NOAR)” which is enclosed as Annexure to this order.

5. The Procedure shall be effective from the date of coming into effect of Fifth Amendment Regulations 2018.

Sd/
(P. K. Singh)
Member

Sd/
(Arun Goyal)
Member

Sd/
(I. S. Jha)
Member

Sd/
(P. K. Pujari)
Chairperson